

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.1  
**C.P. (IB)/206(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Invent Assets Securitisation And Reconstruction Private  
Limited  
V/s  
C M Smith and Sons Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 06/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.  
For the Respondent :

**ORDER**

Heard the Ld. Counsel for the applicant. Applicant is directed to issue notice upon respondents.

List for further consideration on 26.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**